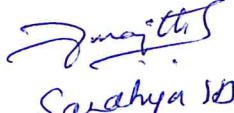


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.09.2017.

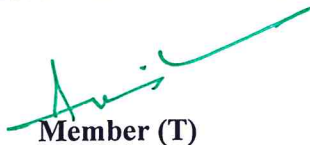
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

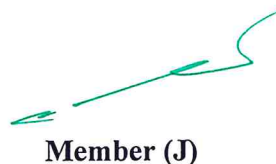
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 173/16	TP 101/17	Hearing	433(e) / 433(f)	PSA Tradeconnect Pvt. Ltd. Vs Reha Urban Infra Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
6.	MANJUNATH.V 9731314371	Petitioner Respondent	 Sarathya ID

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Respondent reported that, she wanted to file Application u/s 8 of the Arbitration Act. Counsel for Respondent has to pay the requisite fee for numbering the Application. Counsel for Respondent also filed objections to the main petition. Counsel for Respondent filed memo stating that, objections are filed to the main petition without prejudice to the rights of the Respondent in the Application u/s 8 of the Arbitration Act. List it on 20/10/2017.


Member (T)


Member (J)